

SUPREME COURT OF INDIA
Cash & Accounts-II

APPROVED ON : .07.2019

PANEL of Nationalized bank for JULY-2019 for approval of Ld. Addl. Registrar (F.A.)

1) **For amounts BELOW Rs. TWO CRORE CRORE :**

I) **7 to 14 days**

5.00%

II) **15 to 29 days**

5.50%

III) **30 to 45 days**

5.50%

IV) **46 to 90 days**

5.50%

V) **91 to 179 days**

6.50%

VI) **180 to less than One year**

6.50%(180 days to less than 10 months)

6.75% (10 months to 14 months)

VII) **One year less than 2 years**

6.85% (1 year to 554 days)

6.90% (555 days only)

6.85% (556 days to 665 days)

7.00% (666 days)

6.50% (667 days to less than 3 Yrs.)

6.75% (10 months to 14 months)

6.65% (more than 14 months)

VIII) **2 years to less than 3 years**

6.60%

IX) **3 years to less than 5 years**

6.60% (Exact 3 Yr.)

6.70% (More than 3 Yrs.)

X) **5 Years and above**

6.70% (Upto 10 Yr.)

Contd....2/-

2 For amounts Rs. TWO upto FIVE CRORE

- I) 7 to 14 days
5.25%
- II) 15 to 29 days
5.25%
- III) 30 to 45 days
5.25%
- IV) 46 to 90 days
5.50% (45 days to 60 days)
6.00% (61 days to 90 days)(Less than 5 Cr.)
- V) 91 to 179 days
6.35%
- VI) 180 to less than One year
6.35% (180-270 days)
6.40% (271 days up to 364 days)
- VII) One year less than 2 years
6.80%
7.00% (400 days exact)
7.05% (500 days exact)
- VIII) 2 years to less than 3 years
6.80% (2 Yrs.)
7.15% (above 2 Yrs. to less than 5 Yrs.)
- IX) 3 years to less than 5 years
7.15%
- X) 5 Years and above
6.55% (5 Yrs. Only) (N.W. 4,180 Cr.)
6.50% (above 5 yrs. To 10 yrs. For Less than Rs.5 Cr.)

Dated:- 15.07.2019

Kailash Chander
15/7/19
(KAILASH CHANDER)
A.R.-cum-D.D.O.
Supreme Court of India